

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 1192  
ANSWERED ON 27.07.2023

**Proposals under PMJVK**

1192. DR. M.P. ABDUSSAMAD SAMADANI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the number of proposals submitted by the State of Kerala under the Pradhan Mantri Jan Vikas Karyakram (PMJVK) during the last three years and the current year;;
- (b) the number of projects approved under PMJVK during the said period; and
- (c) whether any new proposals are pending for approval and if so, the details thereof?

ANSWER  
THE MINISTER OF MINORITY AFFAIRS  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) The Government implements various schemes for the welfare and upliftment of every strata, including minorities, specially the economically weaker and lesser privileged sections of the society, through various schemes of the Ministry of Skill Development and Entrepreneurship, Ministry of Textiles, Ministry of Culture, Ministry of Women and Child Development and Ministry of Rural Development. Ministry of Minority Affairs specifically implements various schemes across the country for socio-economic and educational empowerment of the six (6) Centrally notified minority communities.

Pradhan Mantri Jan Vikas Karyakram (PMJVK), a Centrally Sponsored Scheme (CSS), is an area development programme under which community infrastructure and basic amenities are being created in the identified areas. The scheme is being implemented under the aegis of the State Governments/ Union Territory (UT) Administrations on a fund sharing pattern and the projects are implemented and managed by the concerned State/ UT Government. The scheme has been approved with effect from financial year 2022-23 with the revised guidelines, for implementation in all districts of the country during the period of 15th Finance Commission Cycle.

As per the revised PMJVK guidelines, approval of new projects and release of funds has been linked to the progress of implementation of projects already approved in the States, pace of expenditure, pending Utilisation Certificates (UCs), unspent balance available with the State Governments and geo-tagging of PMJVK assets. As per the information received from the State of Kerala from time to time, the State has utilised only 56% of the total releases under PMJVK. There is an unspent balance of Rs.82.28 crore and pending UCs of Central share of Rs.8.46 crore against the expenditure reported by the State under PMJVK.

Submission of proposals by the States under PMJVK and their approval by the Ministry as per the scheme guidelines, is a continuous process. The details of projects considered and approved by the Empowered Committee (EC) of PMJVK for the State of Kerala during the last three years is given in the Minutes of EC which is available on the website of the Ministry [www.minorityaffairs.gov.in](http://www.minorityaffairs.gov.in).

During last three years i.e. from 2020-21 to 2022-23, a total of 19 projects worth Rs. 129.93 crore has been approved under PMJVK in the State of Kerala. These include 1 Girls Hostel; additional classrooms and labs in 3 schools; Smart Classrooms in 3 schools; 1 skill development centre; 2 Community Service Centre/ Sadbhav Mandap; and 9 Health projects viz. construction of Government District Hospital Vatakara; Dialysis Machine for District Hospital Vatakara; Advanced Medical Complex for Taluk Hospital (New Block), Malappuram; Women's Ward in Community Health Centre (CHC), Idduki; upgradation of 2 Family Health Centres in Kozhikode; Integrative Centre for Ayurveda, Yoga and Naturopathy at Malapurram; construction of building for Additional Health Amenities in Thanalur PHC, Mallapuram; and construction of building for CHC Alingal, Malapurram.

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